

Annexure – 7

Name of the corporate debtor: Marshall Breeders Private Limited; Date of commencement of CIRP: 15th May, 2024; List of creditors as on: 22nd August, 2024

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Income tax department	-	28-05-2024	32,83,296.00	0.00	Unsecured	No	0.00	0.00	0.00	0.00	32,83,296.00	Insufficient proof of claim
2	Assistant Provident Fund Commissioner Recovery Officer	-	03-07-2024	4,55,871.00	0	Unsecured	No	0.00	0.00	0.00	0.00	4,55,871.00	Insufficient proof of claim

